

to what extent?

(b) whether Government have any plans to clear off the arrears and if so,

**THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI PRA-  
NAB KUMAR MUKHERJEE)**

(a) and (b) According to the scheme of Dearness Allowance as recommended by the third Pay Commission and accepted by Government dearness allowance is payable on the 12-monthly average of the All India Consumer Price Index for Industrial Workers (1960=100) going up by every 8 points above 200 and a review is to be made, should the price level rise above the 12-monthly average of 272. The instalments of dearness allowance due up to the 272 level which was reached at the end of August 1974 have already been sanctioned and a review is in progress regarding the compensation beyond the 272 level.

**Representation for allotment of Caprolactum**

745 SHRI G. Y. KRISHNAN Will the Minister of COMMERCE be pleased to state

(a) whether Government have received representation from the All India Coordination Committee of Art Silk Fabric Manufacturers' association and from the Silk and Art Silk Mills' Association seeking direct allotment of Caprolactum both in respect of imported material supplied by the STC and indigenous Caprolactum produced by the Gujarat State Fertilizers and

(b) if so the main features of the policy of Government in this regard?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI  
VISHWANATH PRATAP SINGH)**

(a) and (b) Yes Sir. Representations suggesting that indigenous and imported caprolactum might be allotted to weavers of art silk fabrics, for getting them converted by

spinners into yarn of reasonable conversion charges. The suggestion made were not found to be feasible and workable.

**Strike notice by Air Corporation  
Employees Union**

746 SHRI M. K. KRISHNAN Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether Government's attention has been drawn to the decision of the Air Corporation Employees Union (ACEU) to serve a strike notice on the Indian Airlines management,

(b) if so the reasons for this decision, and

(c) the reaction of Government thereto?

**THE MINISTER OF TOURISM  
AND CIVIL AVIATION (SHRI RAJ  
BAHADUR)** (a) Yes Sir. However, the management of the Indian Airlines has not received any strike notice in this regard.

(b) and (c) Do not arise.

**Submission of report by Desai Pay  
Commission to Government of  
Gujarat**

748 SHRI ARVIND M. PATEL  
SHRI VEKARIA

Will the Minister of FINANCE be pleased to state

(a) whether the Desai Pay Commission has submitted its report to the Gujarat Government

(b) if so, the broad features thereof; and

(c) if not when the report is likely to be submitted?

**THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE  
(SHRI PRANAB KUMAR MUKHER-  
JEE)** (a) Yes Sir.